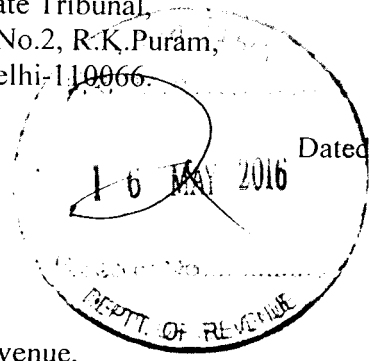


F.No.56(4)/CESTAT/cash/M Q /2015-16,  
Customs, Excise and Service Tax,  
Appellate Tribunal,  
West Block No.2, R.K.Puram,  
New Delhi-110066.

*[Handwritten scribbles]*



Dated: 10-05-2016.

To

The Under Secretary (IFU)  
Ministry of Finance, Department of Revenue,  
North Block,  
New Delhi.

Sub:- Monthly expenditure statement for the month of Feb. 2016.

Sir,

Please find enclosed herewith monthly expenditure statement for the month of February, 2016, in respect of this Tribunal, for your further necessary action.

Yours faithfully,

Encl: as above.

*[Signature]*  
(Rajender Prasad)  
Accounts Officer  
Customs Excise & Service Tax  
Appellate Tribunal  
Department of Revenue  
New Delhi-66

Copy to :-

1. The Pay and Accounts Office, Ministry of Finance, Department of Revenue, New Delhi.  
Office copy.

Pay & Accounts Office  
M/o Fin. Deptt. of Revenue  
Church Road, New Delhi-110001

9/02/17/199  
10 MAY 2016

*[Signature]*  
Accounts Officer  
Customs Excise & Service Tax  
Appellate Tribunal  
Department of Revenue  
New Delhi-66

Customs, Excise & Service Tax Appellate Tribunal, New Delhi.

Monthly statement of expenditure for the month of Feb, 2016

S.No.	Sub Head	Sanctioned	Proportinate	Actual Expenditure 1-02-16 to 29-02-16	Progressive 29-02-2016	Variation between proportionat saving excess	Remarks
1	Salary	89600000	89600000	7657945	89161290	438710	
2	Medical	1300000	1191667	16623	1191085	582	
3	D.T.E.	2500000	2291667	334253	2463170	-171503	
4	Office Exp	35100000	32175000	2726838	34985052	-2810052	
5	OTA	80000	73333	1994	19439	53894	
6	RRT	19300000	17691667	193444	21128278	-3436611	
7	Information Tech	7200000	6600000	294846	6377350	222650	
8	Advertising & publicity	400000	366667	0	133546	233121	
	Total	155480000	149990000	11225943	155459210	-5469210	0

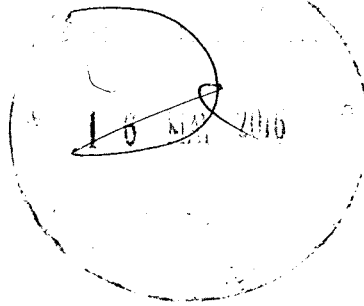
(RAJENDER BRAS) Officer  
 ACCOUNTS OFFICER/DOICE Tax  
 Customs Excise & Service Tax  
 Appellate Tribunal  
 Department of Revenue  
 New Delhi-65

F.No.56(4)/CESTAT/cash/M Q /2015-16,  
Customs, Excise and Service Tax,  
Appellate Tribunal,  
West Block No.2, R.K.Puram,  
New Delhi-110066.

Dated: 13-5-2016.

To

The Under Secretary (IFU)  
Ministry of Finance, Department of Revenue,  
North Block,  
New Delhi.



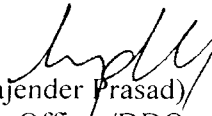
Sub:- Consolidated monthly expenditure statement for the month of  
February 2016.

Sir,

Please find enclosed herewith consolidated monthly expenditure statement  
for the month of February, 2016, in respect of this Tribunal, for your further  
necessary action.


Yours faithfully,

Encl: as above.

  
(Rajender Prasad)  
Accounts Officer/DDO

Copy to :-

1. The Pay and Accounts Office, Ministry of Finance, Department of  
Revenue, New Delhi.
2. Office copy.

  
Accounts Officer/DDO

10 MAY 2016

Pay & Accounts Office  
M/o Fin. Dept. of Revenue  
Church Road, New Delhi-110001

Customs, Excise & Service Tax Appellate Tribunal, New Delhi.

Consolidated Monthly statement of expenditure for the month of Feb, 2016

S.No.	Sub Head	Sanctioned	Proportinate	Actual Expenditure		Progressive	Variation between proportional		Remarks
				1-02-16 to 29-02-16	1-02-16 to 29-02-16		saving	excess	
1	Salary	162500000	162500000	13444387	161062348	1437652			
2	Medical	3500000	3208333	122469	2757035	451298			
3	D.T.E.	5000000	4583333	390970	4519078	64255			
4	Office Exp	51000000	46750000	3446069	49074686	-2324686			
5	OTA	200000	183333	3744	22814	160519			
6	RRT	35700000	32725000	1526012	35613634	-2888634			
7	Information Tech	9000000	8250000	369724	8609274	-359274			
8	Advertising & publicity	400000	366667	0	133546	233121			
	Total	267300000	258566667	19303375	261792415	-3225748	0		

(RAJENDER PRASAD)  
 ACCOUNTS OFFICER  
 Customs Excise & Service Tax  
 Appellate Tribunal  
 Department of Revenue  
 New Delhi-66